

**BEFORE THE AJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**C.P.(I.B) No. 578/NCLT/AHM/2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL).**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2020**

Name of the Company: OCS Group (India) Pvt Ltd  
V/s  
Silver Leaf Hotel Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

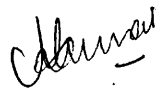
**ORDER**

(Through Video Conferencing)

Advocate, Ms.Khyati Punjabi is present on behalf of the petitioner and Advocate Mr. Pranav S. Trivedi is present on behalf of the respondent.

On the request of the petitioner, the matter is adjourned.

List the matter on 17.12.2020

  
**MANORAMA KUMARI  
MEMBER (JUDICIAL)**

Dated this the 19th day of October, 2020.